

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:7135
ANSWERED ON:21.05.2012
ACQUISITION OF LAND
Kaswan Shri Ram Singh

Will the Minister of DEFENCE be pleased to state:

- (a) whether the agricultural and residential lands were acquired in Rawatsar tehsil of Rajasthan by the Air Force for the Air-to-Ground Firing Range, Thukrana;
- (b) if so, the details of the places at which the land has been acquired; and
- (c) whether the process of acquiring the said land has been going on for the last 14 years and it has not been completed till date and the farmers have also not been paid the compensation for the same, and if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) No, Madam.
- (b) Does not arise.
- (c) Yes, Madam. The process for acquiring land by the Air Force for Air to Ground Firing range at Thukrana has been under consideration. Since the land has not yet been acquired, no compensation has been paid to the farmers.